

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 206 of 2011

[Arising out of Order-in-Appeal No OIA-64-66/2011/CUS/COMMR-A-/KDL dated 21.02.2011 passed by Commissioner (Appeal) Customs, Ahmedabad]

Satish Choudhary

.... Appellant

Partner of M/s. Awin Exim Company
Arunodaya, Bapu Bhai Vashi Road,
Vile Parle, W, Mumbai, Maharashtra

VERSUS

Commissioner of Customs, Ahmedabad

.... Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE :

Shri Hardik Modh, Advocate for the Appellant

Shri S. Airam, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 10.12.2019

DATE OF DECISION: 20.12.2019

Appeal disposed of. For order, see order of date in Customs Appeal
No. 204 of 2011.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**